

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem
CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :11/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION1105-AT11A.M.

776-ADM-COURT CODE-ILLIQUID STOCK OPTION-AT11.05A.M

1	SEBI Appeal	177/2022	LOVELY VINCOM PVT LTD Vs. SEBI	Suryaneel Das Advocate
2	SEBI Appeal	178/2022	GOURI BANERJEE Vs. SEBI	Suryaneel Das Advocate

787-ADMISSION-COURT CODE-ILLIQUID STOCK OPTION-11.05

3	SEBI Appeal	191/2022	SHUBHAM SINGHAL Vs. SEBI	Jain Sharma and Co Chartered Accountants
4	SEBI Appeal	192/2022	GOODFAITH INFRA VENTURES PVT LTD Vs. SEBI	Samyak Gangwal, Advocate
Sub Matter :		Misc. Application/0000310/2022		
5	SEBI Appeal	193/2022	KALA PATODIA Vs. SEBI	Advocate Mani Shankar Chattopadhaya,
6	SEBI Appeal	194/2022	SUDHIR KUMAR SAHA Vs. SEBI	Advocate Sukrut Mhatre
7	SEBI Appeal	195/2022	SUDHIR KUMAR AGARWAL HUF Vs. SEBI	Shadad M. Khan
Sub Matter :		Misc. Application/0000312/2022		
8	SEBI Appeal	196/2022	AAINA ENGINEERING PRIVATE LIMITED Vs. SEBI	Rajiv Kumar Choudhary

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
9	SEBI Appeal	197/2022	RAJIV CHANGOIWALA Vs. SEBI	Anjali Agrawal Adv
Sub Matter :		Misc. Application/0000311/2022		
10	SEBI Appeal	198/2022	RAJENDRA AGARWAL HUF Vs. SEBI	Anjali Agrawal Adv
	Misc. Application	310/2022	GOODFAITH VENTURES LTD-EXEMPTION Vs. SEBI	Samyak Advocate Gangwal,
(Main Matter Number :SEBI Appeal/0000192/2022)				
	Misc. Application	311/2022	RAJIV CHANGOIWALA-DELAY Vs. SEBI	Anjali Agrawal Adv
(Main Matter Number :SEBI Appeal/0000197/2022)				
14	Misc. Application	312/2022	SUDHIR KUMAR AGARWAL HUF -DELAY Vs. SEBI	Shadad M. Khan
(Main Matter Number :SEBI Appeal/0000195/2022)				

795-ADMISSION-COURTCODE-ILLIQUIDSTOCKOPTION

11	SEBI Appeal	206/2022	RAJENDRA AGARWAL Vs. SEBI	KUMAR RAM AWATAR DHOOT, CA
Sub Matter :		Misc. Application/0000324/2022		
Sub Matter :		Misc. Application/0000325/2022		
12	SEBI Appeal	207/2022	Rajeev Gupta HUF Vs. SEBI	RGLAWZ
Sub Matter :		Misc. Application/0000322/2022		
Sub Matter :		Misc. Application/0000323/2022		

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CIVIL CAUSE LIST OF DATE :11/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
13	SEBI Appeal	208/2022	SEEMA AGARWAL Vs. SEBI	RAM AWATAR DHOOT, CA
	Sub Matter :	Misc. Application/0000326/2022		
	Sub Matter :	Misc. Application/0000327/2022		
	Sub Matter :	Misc. Application/0000328/2022		
14	SEBI Appeal	209/2022 (/0000)	RAJENDRA KUMAR AGARWAL HUF Vs. SEBI	RAM AWATAR DHOOT, CA
	Sub Matter :	Misc. Application/0000329/2022		
	Sub Matter :	Misc. Application/0000330/2022		
	Sub Matter :	Misc. Application/0000331/2022		
	Misc. Application	322/2022	Rajeev Gupta HUF-URGENT Vs. SEBI	RGLAWZ
	(Main Matter Number :SEBI Appeal/0000207/2022)			
	Misc. Application	323/2022	Rajeev Gupta HUF-INTERIM RELIEF Vs. SEBI	RGLAWZ
	(Main Matter Number :SEBI Appeal/0000207/2022)			
	Misc. Application	324/2022	RAJENDRA KUMAR AGARWAL-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT, CA
	(Main Matter Number :SEBI Appeal/0000206/2022)			
	Misc. Application	325/2022	RAJENDRA KUMAR AGARWAL-STAY Vs. SEBI	RAM AWATAR DHOOT, CA
	(Main Matter Number :SEBI Appeal/0000206/2022)			
23	Misc. Application	326/2022	SEEMA AGARWAL-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT, CA
	(Main Matter Number :SEBI Appeal/0000208/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	327/2022	SEEMA AGARWAL-STAY Vs. SEBI	RAM AWATAR DHOOT, CA
(Main Matter Number :SEBI Appeal/0000208/2022)				
	Misc. Application	328/2022	SEEMA AGARWAL-DELAY Vs. SEBI	RAM AWATAR DHOOT, CA
(Main Matter Number :SEBI Appeal/0000208/2022)				
	Misc. Application	329/2022	RAJENDRA KUMAR AGARWAL HUF-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT, CA
(Main Matter Number :SEBI Appeal/0000209/2022)				
	Misc. Application	330/2022	RAJENDRA KUMAR AGARWAL HUF-DELAY Vs. SEBI	RAM AWATAR DHOOT, CA
(Main Matter Number :SEBI Appeal/0000209/2022)				
	Misc. Application	331/2022	RAJENDRA KUMAR AGARWAL HUF-STAY Vs. SEBI	RAM AWATAR DHOOT, CA
(Main Matter Number :SEBI Appeal/0000209/2022)				

780-ADMISSION-COURTCODE-GDRRAINBOW-11.09 AM

15	Misc. Application	190/2022	SPARROW ASIA DIVERSIFIED FUND-DELAY Vs. SEBI	Rajani Associates
(Main Matter Number :SEBI Appeal/0000185/2022)				
	SEBI Appeal	185/2022	SPARROW ASIA DIVERSIFIED FUND Vs. SEBI	Rajani Associates
Sub Matter : Misc. Application/0000190/2022				

799-ADMISSION-COURTCODE-NSEPENALTY-AT11.11A.M.

16	SEBI Appeal	211/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co.
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CIVIL CAUSE LIST OF DATE :11/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000340/2022		
	Sub Matter :	Misc. Application/0000341/2022		
	Sub Matter :	Misc. Application/0000342/2022		
	Misc. Application	340/2022	Anand Subramanian-EXEMPTION Vs. SEBI	Wadia Ghandy and Co.
	(Main Matter Number :SEBI Appeal/0000211/2022)			
	Misc. Application	341/2022	Anand Hearing Vs. SEBI	Wadia Ghandy and Co.
	(Main Matter Number :SEBI Appeal/0000211/2022)			
	Misc. Application	342/2022	Anand Subramanian-DELAY Vs. SEBI	Wadia Ghandy and Co.
	(Main Matter Number :SEBI Appeal/0000211/2022)			
<u>800-MAHEARING-RECOVERYPROCEEDING-AT11.13A.M.</u>				
17	Misc. Application	338/2022	MANISH BAGRODIA-URGENT HEARING Vs. SEBI	Triad Law Chambers
	(Main Matter Number :SEBI Appeal/0000717/2021)			
	Misc. Application	339/2022	MANISH BAGRODIA-STAY Vs. SEBI	Triad Law Chambers
	(Main Matter Number :SEBI Appeal/0000717/2021)			
<u>306-ADMDISPOSAL-COURTCODE-ADVISOR-AT11.13 AM</u>				
18	SEBI Appeal	141/2021	Pramod Jain Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners

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CIVIL CAUSE LIST OF DATE :11/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	142/2021	3M Team Research Pvt. Ltd. and Anr. Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners

740-DISPOSAL-COURTCODE-REMANDEDGDR-AT-11.15 AM

19	SEBI Appeal	217/2020 (/0000)	Adesh Jain Vs. Securities And Exchange Board of India	Parinam Law Associates
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254-ADMDISPOSAL-COURTCODE-LODRKESAR-11.17A.M.

20	SEBI Appeal	465/2020	Raj Kumar Vs. SEBI	Mr. Harsh Kesharia, Advocate Mr. Vishal Kanade, Advocate
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	SEBI Appeal	14/2021	MR. RAJKUMAR Vs. SEBI AND ANR.	Ms. Payal Shah, Advocate
Sub Matter :		Misc. Application/0000521/2021		

	Misc. Application	521/2021	RAJKUMAR- APPLICATION Vs. SEBI	DELAY
(Main Matter Number :SEBI Appeal/0000014/2021)				

424-ADMDISPOSAL-COURTCODE-DEMANDRECOVERY-11.21A.M.

21	SEBI Appeal	161/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K.Ashar and Co.
Sub Matter :		Misc. Application/0000324/2021		
Sub Matter :		Misc. Application/0000325/2021		

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CIVIL CAUSE LIST OF DATE :11/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	162/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
Sub Matter :		Misc. Application/0000326/2021		
Sub Matter :		Misc. Application/0000327/2021		
	Misc. Application	324/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000161/2021)				
	Misc. Application	325/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000161/2021)				
	Misc. Application	326/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000162/2021)				
	Misc. Application	327/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000162/2021)				

500-ADMDISPOSAL-COURTCODE-TATIAWTM-AT-11.23 AM

22	SEBI Appeal	570/2021	TATIA GLOBAL VENNTURE LIMITED AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000186/2022		
	Misc. Application	186/2022	Tatia Global Venture Ltd. and Ors. Vs. SEBI	Prakash Shah and Associates ELP
(Main Matter Number :SEBI Appeal/0000570/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>522-ADMDISP-CODE-FRONTRUNNINGBIGCLIENT-AT-11.25 AM</u>				
23	SEBI Appeal	583/2021	Ketan Bharat Parekh Vs. SEBI	Shah and Ramaiya
<u>641-DISPOSAL-COURT CODE-SVAMLODR-AT-11.27A.M.</u>				
24	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Alliance Law
Sub Matter(Disposed) : Misc. Application/0001383/2021 Sub Matter(Disposed) : Misc. Application/0000104/2022				
<u>717-DISPOSAL-COURTCODE-LODRREGULATION-11.29 AM</u>				
25	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
Sub Matter(Disposed) : Misc. Application/0000182/2022 Sub Matter(Disposed) : Misc. Application/0000183/2022				
'	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
Sub Matter(Disposed) : Misc. Application/0000211/2022 Sub Matter(Disposed) : Misc. Application/0000212/2022				

THEN

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/ HON.BLE JS. M. T. JOSHI, JUDICIAL MEMBER

CIVIL CAUSELIST: 11/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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596-MAHEARING-COURTCODE-MAEXTENSION-AT11.32 A.M

26	Misc. Application	337/2022	SEBI- APPLICATION FOR EXTENSION OF TIME TO PASS FINAL ORDER	Mansukhlal Hiralal and Co.
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Vs.

Aman Mohan Kothari

(Main Matter Number :SEBI Appeal/0000664/2021)